

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**C.P. No.598/2016 In
O.A No.92/2016**

New Delhi this the 21st day of March, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. P.K. Basu, Member (A)**

1. Ms. Chetna Yadav,
D/o Sh. Rajender Yadav,
R/o H.No.136/2, Rithala,
Badli, Delhi-110042.
2. Anju Xaxa,
D/o Sh. Kishore Xaxa,
R/o B-52, Ganesh Puri, Shalimar Garden,
Sahibabad, Ghaziabad.
3. Ms. Rubina Islam,
D/o Mohd. Islam,
R/o House No.40, Anand Gram,
Tahirpur, Shahdara, Delhi-95,
4. Ms. Sangeeta,
D/o Sh. Gajender Singh,
R/o House No.289, Gali No.19A,
Swatender Nagar, Narela, Delhi-40
5. Ms. Rekha Chhikara,
D/o Sh. Raj Singh,
R/o House No.B/05,
Begumpur Thana,
Rohini Sec-22, Delhi-86
6. Ms. Sneh Lata,
D/o Sh. Kailash Chand,
R/o R2-222A, G-Block, Gali No.9,
Prem Nagar, Najafgarh, Delhi-110043.
7. Mukesh Kumar,
S/o Sh. Ram Niwas,
R/o VPO Bar Nagar, Tehsil Kotputli,
Distt-Jaipur, Rajasthan-303106

8. Ms. Pooja Rani,
D/o Sh. Bishan Chand,
R/o House No.73, Village Bhorala,
Uchhe Gali Road Model Town,
Near Azadpur Sabzi Mandi Delhi-110033
9. Ms. Nupur,
D/o Sh. Anil Kumar,
R/o A-31/159B, Puri Street No.2,
Moujpur, Delhi-110053
10. Ms. Ekta Mohal
D/o Sh. Ashok Mohal,
R/o A/126E, Ekta Apartment,
Dilshad Colony, Delhi-95
11. Ankit Vats,
S/o Sh. Dalip,
VPO Junti, Delhi-110081
12. Ms. Anjana Xaxa,
D/o Sh. Kishore Xaxa,
R/o B-52, Ganeshpuri, Shalimar Garden,
Sahibabad, Ghaziabad.
13. Ms. Poonam,
D/o Sh. Raj Kumar,
R/o RZ-1A, Sainik Enclave Part-II,
CRPF Jharoda Kalan,
New Delhi-110072.
14. Ms. Himani,
D/o Sh. Kishan Gopal,
R/o H.No.D2-22, Gali No.2, D Block,
Khajuri Khas, Delhi-110094.
15. Ms. Somwati,
D/o Sh. Shyam Lal,
R/o House No.114, Kasturba Gram,
Tahirpur, Delhi-110095
16. Ms. Shabnam,
D/o Sh. Mohd. Shakir,
R/o B-35, Anand Gram,
Tahirpur, Delhi-110095

17. Pawan Kumar Jaimni,
S/o Sh. J.P. Sharma,
R/o Near Girl School, Parla Road,
Todabhim, Distt. Karoli, Rajasthan
18. Sahil Kumar,
S/o Sh. Sunil Kumar,
R/o House No.115C, PD Block,
Pitampura, Delhi-110034
19. Ms. Ritu Dabas,
D/o Sh. Shamsher Singh,
R/o House No.68, VPO Kanjhawla,
Delhi-110081
20. Sushma Yadav,
D/o Sh. Hem Raj Yadav,
R/o Rai Khera, Post Bandra,
Tehsil Tijara, Distt. Alwar,
Rajasthan-301411
21. Ms. Ruby,
D/o Sh. Ravinder Kumar,
R/o Village Khakhari Nagar,
Post Khaira, Najafgarh,
Delhi-110043
22. Ms. Dipsy Sharma,
D/o Sh. Ashok Kumar Sharma,
R/o House No.B-178,
Chaudhary Charan Singh Marg,
Paramhans Vihar, Laxmi Garden,
Loni Ghaziabad (Uttar Pradesh).
23. Nivesh Kumar Dhama,
S/o Shri Pal Dhama,
R/o D-1046-A, Gali No.23,
Main Gamri Road,
Bhajanpura, Delhi-110053.
24. Himanshu Dhankhar,
S/o Sh. Ranbir Singh,
R/o D-5/6, Telegraph Square,
Bangla Sahib Road, Dr. Lane,
Gole Market, Delhi-110001.

25. Lalit Mohar,
 S/o Sh. Shiv Kumar,
 R/o House No.D/11, Street No.20,
 Molar Band Extn. Badarpur,
 New Delhi-110044. .. Petitioners

(By Advocate : None)

Versus

1. Shri Kewal Kumar Sharma
 The Chief Secretary,
 Govt. of NCT of Delhi
 Delhi Secretariat, Players Building,
 ITO, New Delhi-110 002.
2. Shri Mohanjeet Singh
 The Commissioner
 East Delhi Municipal Corporation,
 Udyog Sadan, Patparganj,
 Delhi.
3. Shri Venugopal Malayattil,
 The Director of Health Administration,
 Municipal Corporation of Delhi, Udyog Sadan
 Patparganj, Delhi.
4. Shri (Dr.) M.L. Jaipal
 The Medical Superintendent,
 Swami Dayanand Hospital,
 (EDMC) Dilshad Garden,
 Delhi-110 095. .. Respondents

(By Advocate: Ms. Rashmi Chopra for R-1 and
 Shri R.V. Sinha with Shri R.N. Singh and Shri Bal
 Kishan for R-3)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Even on the revised call, there is no representation on behalf
 of the petitioners.

2. The respondents, while drawing our attention to the order dated 05.12.2016 wherein the petitioners have stated that their only grievance in the CP is that the respondents have not paid their salary since October, 2015 to 29.01.2016, and to the statement filed along with the compliance affidavit, whereunder it was shown that the salaries for the said period to the petitioners have been paid, submits that they have complied with the orders of this Tribunal and, accordingly, prays for closure of the CP.

3. In the circumstances and in view of the substantial compliance of orders of this Tribunal, the CP is closed and the notices issued to the responders are discharged.

(P.K. BASU)
MEMBER (A)

(V. AJAY KUMAR)
MEMBER (J)

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